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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 71/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Gwalior Bench C.P. No. 2/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: Vectus Industries Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ravi Kapoor	PCS	Vectus	Ravi Kapoor
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2.


ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Learned PCS Mr. Ravi Kapoor filed Memorandum of Appearance for Petitioner.

Awaited record from Hon'ble High Court of Madhya Pradesh.

List the matter on 16.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of July, 2017.